

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 02 OF 2017 IN
APPEAL NO. 338 OF 2016**

Dated: 4th December, 2017

In the matter of:

M.P. Biomass Energy Developers Association & Ors.

**.... Petitioner(s) /
Appellant(s)**

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The Bench did not assemble today. List the matter on **8.1.2018.**

COURT MASTER